

Sanctioned Strength , Vacancy position etc. of officers & staff ( Non Judicial) of district Judiciary  
( For substantive posts only )

Sl. No	Name of establishment:- DISTRICT AND SESSIONS JUDGE, CHIRANG, KAJALGAON	Name of all posts ( In order to regular scale of pay, as per ROP Rules / If a cadre consists of more than one post, all posts should be indicated in list ( Example indicated below is not exhausted )	Name of incumbent/Vacant from ..... Which ever is applicable?	Normal mode recruitment ( Direct /Promotion ), as per exiting Rules / Notification etc.) Indicate compassionate appointment, If, any )	Recruiting authority( Gauhathi High Court/Head of the establishment, whichever is applicable	Whether the post is Unreserved or Reserved for SC/ST(P)/ST (H)/OBC/MOBC/ PWD/Woman	Govt. Sanction letter No. & date of creation of the post ( Chronologically.
01		02	03	04	05	06	07
01.	Sheristadar (UDA)	Sri Dhawajendra Basumatary	Promotion	Head of the establishment	ST(P)	No.JD(E)-149/2005/11 dated 31.03.2007	
02.	Accountant	Sri Ranen Mushahary Sri Arun Basumatary	Promotion Promotion	Head of the establishment	ST(p) ST(P)	No.JD(E)-149/2005/11 dated 31.03.2007	
03.	Steno Grade I	13.02.2015				No.JD(E)-149/2005/11 dated 31.03.2007	
04.	Steno Grade II	13.02.2015				No.JD(E)-149/2005/11 dated 31.03.2007	
05.	Steno Grade II	Sri Babul Mushahary	Promotion		ST(P)O.B.C	No.JD.136/90/36 dtd. 24.06.1992	
06.	U.D.A.	Sri Nibaran Barman*	Direct	Head of the establishment	OBC	No.JD(E)-149/2005/11 dated 31.03.2007	
07.	L.D.A ( Bench Assistant)	Sri Uttam Kumar Das	Direct		General	No.JD(E)-149/2005/11 dated 31.03.2007	
08.	L.D.A. -Cum- Typist	Sri Uttam Kumar Narzary	Promotion		S.T.(P)	No.JD(E)-149/2005/11 dated 31.03.2007	
09	L.D.A. -Cum- Typist					No.JD.136/90/36 dtd. 24.06.1992	
10	L.D.A.	13.02.2015					

